

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.107  
**C.P.(IB)/157(AHM)2021**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Strata Geosystems (India) Pvt Ltd  
V/s  
Sadbhav Engineering Ltd

.....Applicant

.....Respondent

**Order delivered on 17/04/2024**

**Coram:**

**Mr.Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant :Mr.Dakshesh V Vyas, Adv.  
For the Respondent :Mr.Navin Pahwa, Sr. Adv. a.w Ms.Pragati Bansal, Adv.

**ORDER**

Ld. Counsels for both the sides submits that the pleadings are complete. However, counsel for the applicant seeks some more time to file written submissions, whereas counsels for the respondent submits that he has already filed the submissions. Let the need full be done within 7 days with the copy to the opposite side.

Re-list on 12.06.2024

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**